

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-199(ND)/2017

In the matter of :

M/s. Nandi Track Engineering (P) Limited

....PETITIONER

SECTION :

Under Section 252(1)

Order delivered on 22.8.2017


Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : -
For the Respondent/Cor. Debtor : =

ORDER

Learned Counsel for the petitioner is present. At the request of the Ld. Counsel for the petitioner, the matter is adjourned to 28.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.8.2017